

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:225

ANSWERED ON:07.03.2006

FUNCTIONING OF ANGANWADI KENDRAS

Gowda Shri D.V. Sadananda;Krishnadas Shri N.N.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) The number of women working in Anganwadi Kendras, State-wise;
- (b) The total amount released/utilized by the Anganwadi Kendras during each of the last three years, State-wise;
- (c) Whether the Government proposes to augment the number of Anganwadi Kendras and also to enhance financial assistance for them;
- (d) If so, the details thereof; and
- (e) The measures taken by the Government to check misutilisation/diversion of funds and to make the functioning of Anganwadi Kendras more effective?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

(a),(b),(c),(d)&(e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a),(b),(c),(d)&(e) OF LOK SABHA STARRED QUESTION NO. 225 FOR 7.3.2006 BY SHRI D.V. SADANANDA GOWDA AND SHRI N.N. KRISHNADAS REGARDING FUNCTIONING OF ANGANWADI KENDRAS

(a) State-wise number of women working as Anganwadi Workers and Helpers in Anganwadi Kendras, as on 30.9.2005, is given in Annexure - I.

(b) Integrated Child Development Services (ICDS) Scheme is a Centrally sponsored Scheme implemented through the States/UTs. State-wise details of funds released and expenditure incurred States/UTs, during the last three years, are given in Annexure - II.

(c) & (d) In pursuance of Government's commitment as enunciated in the National Common Minimum Programme, the ICDS Scheme has recently been expanded to cover 461 additional Projects and 1.88 lakh Anganwadi Centres. Further expansion to increase the outreach of the Scheme to hitherto uncovered areas, if any, is under consideration.

(e) The funds under the Scheme are released to the State Governments as per norms laid down by the Government. The utilization of funds released by the Government of India is watched through the statements of expenditure and utilization certificates in which the States certify that the funds have been utilized for the same purpose for which they were released. [The accounts of the State Governments are also audited by the State Accountants General.] Some of the measures and initiatives taken by the Government, in the recent past, to improve the effectiveness and impact of the programme include;

Expansion of the Scheme from existing 5652 Projects and

754 lakh Anganwadi Centres to 6113 Projects and 9.42 lakh Anganwadi Centres.

Doubling of financial norms for supplementary nutrition.

Sharing of 50% cost of supplementary nutrition with the States.

Increase in the rent of Anganwadi Centres.

Constant emphasis on States to:

Operationalise all sanctioned projects and Anganwadi Centres (AWCs)

Fill up all vacant posts of ICDS functionaries.

Ensure regular supply of supplementary nutrition as per schematic norms.

Make available medicine and pre-school education kits in all AWCs.

Ensure effective convergence of health nutrition,

education and safe drinking water services under various programmes.

Statement regarding the number of women working in Anganwadi Kendras as on 30.9.2005 referred to in reply to part (a) of Lok Sabha Starred Question No. 225 for 7.3.2006 by Shri D.V. Sadananda Gowda and Shri N.N. Krishnadas.

Sl	State/UT	Number of Anganwadi No Workers inposition	Number of Anganwadi Helpers inposition	Total
1	Andhra Pradesh	55025	54879	109904
2	Arunachal Pradesh	2359	2359	4718
3	Assam -	25416	25416	50832
4	Bihar	60041	59797	119838
5	Chhattisgarh	20108	20020	40128
6	Goa	998	986	1984
7	Gujarat	35852	36353	72205
8	Haryana	13446	13526	26972
9	Himachal Pradesh	7125	7324	14449
10	Jammu & Kashmir	10398	10398	20796
11	Jharkhand	19478	19148	38626
12	Karnataka	39859	40240	80099
13	Kerala	25260	25012	50272
14	Madhya Pradesh	46846	46760	93606
15	Maharashtra	61896	60670	122566
16	Manipur	4496	4491	8987
17	Meghalaya	2218	2218	4436
18	Mizoram	1361	1361	2722
19	Nagaland	2769	2770	5539
20	Orissa	33342	33789	67131
21	Punjab-	14618	14613	29231
22	Rajasthan	35600	35555	71155
23	Sikkim-	499	499	998
24	Tamil Nadu	42677	38961	81638
25	Tripura	3789	3761	7550
26	Uttar Pradesh	98777	97998	196775
27	Uttaranchal	6584	6540	13124
28	West Bengal	53441	52958	106399
29	A & N Islands	527	527	1054
30	Chandigarh	300	300	600
31	Delhi	3842	3842	7684
32	Dadra & N Haveli	138	138	276

33 Daman & Diu 87 87 174
34 Lakshadweep 74 74 148
35 Pondicherry 677 677 1354

All India 729923 724047 1453970